

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 244
(IB)-1781(ND)2018
IA/69/2021, IA/4507/2020, IA/4508/2020,
IA/3371/2020, IA/3896/2020, IA/3898/2020
IA/3912/2020, IA/4461/2020, IA/4491/2020
IA/5247/2020, IA/4412/2020

IN THE MATTER OF:

M/s. Indu Kumar & Ors. ... Applicant/Petitioner
Versus
M/s. Saha Infratech Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 08.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Ms. Divya Joshi, Adv. for Applicant in IA no. 69/2021, Advocate Mallika Parmar, & Adv. Mr. Bhavya Sethi & Adv. Aman Garg for Applicant in I.A. No. 4507, Mr. Sindhu Sharma, Adv. For Applicants in I. A. NO. 4412/2020, Mr. Raghavendra Mohan Bajaj, Adv., Mr. Nikhil Bamal, Adv. For Financial Creditor in IA 3371 of 2020

ORDER

Renotify this case on 10.03.2021



**(T.S SINGH)
COURT OFFICER**